

**NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCH, COURT-II**

13. IA 52/2022-R-Plan, IA 103/2022, IA 796/2021,  
IA 1233/2020, IA 1673/2021, IA 33/2022, IA 2272/2021  
MA 4020/2019, MA 4141/2019, IA 113/2022, IA 160/2022  
IA 304/2022, MA 3237/2019 IN C.P. (IB) 1765(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2022**

**NAME OF PARTIES: IA 52/2022 Shailesh Verma**

**V/s**

**Darwin Platform Infrastructure Limited**

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**IA 103/2022 IA 796/2021 IA 2272/2021**

**MA 4141/2019 Shailesh Verma**

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**IA 1233/2020 Shailesh Verma**

**V/s**

**Maharashtra State Electricity Distribution Company Limited**

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**IA 1673/2021 Shailesh Verma**

**V/s**

**Maharashtra State Electricity Distribution Company Limited**

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**IA 33/2022 Shailesh Verma**

**V/s**

**Dhiren Kot**

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**MA 4020/2019 Raj Infrastructure Development (India) Pvt. Ltd**  
**(Lavasa Corporation Ltd)**

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**IA 113/2022 Maharashtra State Electricity Distribution Company  
Limited**

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**IA 160/2022 Sansar Property LLP**

**Vs.**

**Lavasa Corporation Ltd**

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**IA 3237/2019 Raj Infrastructure Development (India) Pvt Ltd**

**IN THE MATTER OF**

**Raj Infrastructure Development (India) Pvt Ltd.**

**V/s**

**Lavasa Corporation Ltd.**

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**APPEARANCE :**

**FOR APPLICANT :** Counsel Mr. Ashish Kamat – IA-52/2022 Res.Plan

**FOR COC :** Counsel Mr. Pulkit Sharma

Counsel Mr. Zal Andhyarujina for MSEDCL in IA-1233 of 2020 and IA-113 of 2022

**FOR RESPONDENT :** Counsel Mr. Mr. Yash Anand – R.4.

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**IA-52/2022 – Res. Plan** - The Counsel for Resolution Plan Mr. Ashish Kamat opened his arguments and in his 45 minutes of arguments, he brought to the notice of this Bench the main ingredients distribution matrix amongst various stake holders in the Resolution Plan. Part of his arguments completed. The matter is rolled over for hearing on **24.03.2022** to complete his submissions. **(High on Board).**

Sd/-

**SHYAM BABU GAUTAM**  
**Member (Technical)**

14.03.2022  
Aarti

Sd/-

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**